

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-69/2004/7958/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Roushan Ara Rahman
District & Sessions Judge,
Karimganj.

Dated Guwahati, the August, 2023.

Sub:- **Commuted Leave.**

Ref:- Your letter No. JKD/2023/4594, dtd. 22.08.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **17 days Commuted Leave from 28.08.2023 to 13.09.2023** (prefixing 26.08.2023 and 27.08.2023), **alongwith station leave permission from the evening of 25.08.2023 till the morning of 14.09.2023**. Further, you have been asked to hand over charge to the Additional District & Sessions Judge, (F.T.C.), Karimganj and in your absence to the next seniormost Judicial Officer available at the station before proceeding on leave.

Yours faithfully,

Sd/-
JT. REGISTRAR(VIGILANCE)

Memo NO. HC.VII-69/2004/7959-7960/A, dated

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of duly filled in leave application in the prescribed format is enclosed herewith for necessary action from your end.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR(VIGILANCE)
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